

[Shri Amar Roypradhan]

(2) Regarding financial matters—

- (a) States should be consulted before the terms of reference are formulated by the Finance Commission.
 - (b) States should get a larger share in Corporate and
 - (c) Printing of notes and minting of coins to meet deficit budget of the Centre should be stopped immediately....(Interruptions).
- (3) Fifty-ninth Amendment of the Constitution should be withdrawn.
- (4) The President's rule should not continue for more than six months anywhere.... (Interruptions).

SHRI SAIFUDDIN CHOWDHARY :
In Delhi or where ?

SHRI AMAR ROYPRADHAN : Any
where.

- (5) Education must be brought back to the State List. One of the Members from the other side made some allegation against the West Bengal Government. May I, through you, one question from them that why 'Education' has been taken from the State List to the Concurrent List ? It is because of the fact that the three-language formula may be implemented properly. The three language formula has not been implemented properly and that is why the Southern States are taking some other action (Interruptions).

MR. SPEAKER : Amar Roy Ji, now
next time.

SHRI AMAR ROYPRADHAN : All
right, Sir.

PROF. MADHU DANDAVATE : He
will have to stand up to July, Sir.. .
(Interruptions).

MR. SPEAKER : Now, the Prime
Minister.

18.05 hrs.

STATEMENT RE : EXTENSION OF
THE FACILITY OF RAILWAY PASSES
TO FREEDOM FIGHTERS

[English]

THE PRIME MINISTER (SHRI
RAJIV GANDHI) : Mr. Speaker, Sir, we
are celebrating the 40th Anniversary of
our Independence. Our thoughts go to
those valiant fighters for freedom who
were ready to sacrifice their all so that
their country might be free. Happily some
of them are still with us. It is appropriate
that on this auspicious anniversary the
nation should extend to them its special
recognition.

Accordingly, Government have decided
to extend by one more year, on existing
terms and conditions, the facility of Com-
plimentary Railway Passes to all Freedom
Fighters who are in receipt of Central
Pensions. The Ministry of Railways have
issued the required instructions to give
effect to this decision.

Thank you.

18.06 hrs.

STATEMENT RE : CONSTITUTION OF
A COMMITTEE TO REVIEW THE
PROGRESS OF THE IMPLEMENTA-
TION OF THE TEXTILE POLICY, 1985

[English]

THE MINISTER OF TEXTILES
(SHRI RAM NIWAS MIRDHA) : While
replying to the debate on the Demands
for Grants for my Ministry in this august
House on 5th April, 1988, I had stated
that we had decided to appoint a Com-
mittee, consisting of representatives from
all interested sectors, to sit down and
review how the textile policy has worked

uptill now. Accordingly, I am glad to announce the constitution of such a Committee, under the Chairmanship of Shri Abid Hussain, Member, Planning Commission. This Committee shall review the progress of the implementation of the textile policy to assess as to how it has affected the various sectors of the textile economy. In particular, the Committee would be expected to make an assessment of how far various measures devised in the policy for protection of handlooms have been effective in achieving their objectives and also whether the pre-eminent role of cotton as the main raw material of the textile industry has been maintained as stated in the Policy.

The Committee includes representatives from the handloom, powerloom and mill sectors, representatives of the cotton and the synthetic sectors as well as representatives of Trade Unions. The committee shall submit its report within a period of six months from the date of its constitution. Copies of the Government Resolution dated 13th May, 1988, constituting this Committee have been placed in the Parliament Library.

[English]

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF
INFORMATION AND BROADCASTING
(SHRI H. K. L. BHAGAT): Mr Speaker, Sir, I consider it as my privilege to thank the hon. Members of the House whether sitting on this side or that side, for taking a lot of interest in the proceedings of this Budget Session. We had perhaps a very large number of sittings, we took a lot of time. I am not going into the details now. They took all interest. We had a lot of business, we had a lot of discussion, we have agreed we have differed, but we have done it in a spirit of parliamentary democracy under your able guidance. I want to thank all the Members of both sides, the leaders of the opposition, the Ministers, Sir, above all, you. Under your guidance this House was conducted with dignity and with ability. I thank the Secretary-General, the Secretariat, all those in Parliamentary Affairs Department, the Press and all others

who are concerned with it. Finally, it has ended with a good announcement by the Prime Minister with regard to the freedom fighters.

Once again, I thank all of you and the Hon'ble Members. We have acted with a spirit of cooperation. We have differed, we have agreed, disagreed, but we have carried on this session and I extend my thanks to all.

PROF. MADHU DANDAVATE
(Rajapur): M. P.s' passes should be continued for five years more!

SHRI C MADHAV REDDY (Adilabad): Sir, I wish to thank you on behalf of the Opposition for ably conducting the House and I associate myself with the feelings expressed by the Minister of Parliamentary Affairs. This was a marathon session lasting for about 11 weeks and we thank you very much because we are now being relieved. We will go to our constituencies and we will meet again after two months. Thank you.

MR. SPEAKER: Hon'ble Members, the Tenth Session of Eighth Lok Sabha comes to a close today. Before I adjourn the House, I would like to take the opportunity to thank the Hon'ble Members for the kind cooperation extended by them to me and my colleagues—the Deputy Speaker and Members of the panel of Chairmen—in conducting the proceedings of the House smoothly. This has been a long and busy session. The House has held 53 sittings lasting over 342 hours. It is quite a long, long session and I think you are all eager now to fly home. I am particularly proud that we have done a good job and by our cooperation, I think we have always been looking forward to the well-being of this great institution, because it safeguards for posterity as well as for the whole people of this country the bright light which it sheds all over, because without the parliamentary institution and the parliamentary form of Government, the representative form of Government, the people cannot breathe freely. And, that is the great asset which we, the great people of India, have been carrying on very gallantly for the last 40 years, and I think you are the bastion of